NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 23/2016, IA 24/2016, IA 25/2016, IA 26/2016 TP No. 125/397-398/NCLT/AHM/2016 (New) CP No. 34/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

Name of the Company:

Ashok Kumar Khosla

V/s.

PGH International Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	ESIGNATION	REPRESENTATION	SIGNATURE
1. Amalpushp Shroti	Bdv.	Res. No. 2	M/L
2. L. J. Cralaun	D-M	Rest.	Laly
3. Kunal P. Vaishnau	·		New
4. Viveld H. Shoh	Adv.	Peletioner	Vives have

ORDER

Learned Advocate Mr. Kunal Vaishnav present for Petitioner. Learned Advocate Mr. Amalpushp Shroti present for Respondent no. 2. Learned Advocate Mr. L J Golani present for Respondents 4, and 6.

Heard both sides.

List the matter on 20.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of April, 2017.